

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3072
TO BE ANSWERED ON DECEMBER 21, 2023**

HOUSES UNDER 'HOUSING FOR ALL'

NO.3072. SHRI G.M. SIDDESHWAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses constructed during the period 2019 to 2023 under the Government's vision of 'Housing for All' in Tamil Nadu and Karnataka, district-wise;**
- (b) the funds earmarked for the said purpose in said States;**
- (c) whether the target for sanctioning of construction of affordable housing under the vision have been achieved;**
- (d) if so, the details thereof and if not, the reasons therefor; and**
- (e) the effective measures taken by the Government to provide houses for all the eligible people during next five years and the total funds allocated for the same?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a) & (b): District -wise details of houses completed in Tamil Nadu and Karnataka under PMAY-U during the Financial Years 2019-2020 to 2022-2023 are at Annexure-I and Annexure-II respectively. Details of Central Assistance sanctioned and released in Tamil Nadu and Karnataka under PMAY-U since inception and during the Financial Years 2019-2020 to 2022-2023 are at Annexure-III.

(b) to (e): 'Land' and 'Colonization' are State subjects. Schemes related to housing for urban poor in their respective areas are implemented by States/UTs. However, the Ministry of Housing and Urban Affairs is supplementing the efforts of States/UTs by

providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) 'Housing for All' Mission since 25.06.2015 to provide pucca houses with basic amenities to all eligible urban beneficiaries across the country. The scheme has four verticals namely, Beneficiary-led individual house construction/enhancements (BLC), Affordable Housing in Partnership (AHP), "In-Situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Implementation of the PMAY-U Scheme in States/UTs including assessment of demand, formulation of projects, selection of beneficiaries etc. are done by the respective State/UT Governments as per scheme guidelines. PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Based on the project proposals submitted by States/ UTs, as on 04.12.2023, 118.63 lakh houses, involving Central Assistance of ₹ 2 lakh crores, have been sanctioned under PMAY-U. Out of the sanctioned houses, 113.43 lakh have been grounded for construction; of which 78.27 lakh have been completed and delivered to beneficiaries. Details of number of houses sanctioned, grounded and completed in Tamil Nadu and Karnataka under PMAY-U are at Annexure-III.

PMAY-U, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the sanctioned houses without changing the funding pattern and implementation methodology. Accordingly, States/UTs have been advised to expedite to complete all sanctioned houses within the extended Mission period as per Detailed Project Reports.

Annexure I referred in reply to LSUQ No. 3072 due for 21-12-2023**District wise houses constructed during Financial Years 2019-2020 to 2022-2023 in the State of Tamil Nadu under PMAY-U**

Sr.No.	Dist. Name	Houses Completed (Nos)
1	Ariyalur	1,461
2	Chengalpattu	10,557
3	Chennai	47,173
4	Coimbatore	27,531
5	Cuddalore	5,514
6	Dharmapuri	4,552
7	Dindigul	4,764
8	Erode	16,036
9	Kallakurichi	1,463
10	Kanchipuram	16,794
11	Kanyakumari	11,553
12	Karur	3,379
13	Krishnagiri	4,878
14	Madurai	21,038
15	Mayiladuthurai	671
16	Nagapattinam	1,064
17	Namakkal	4,761
18	Nilgiris	2,635
19	Perambalur	1,405
20	Pudukkottai	4,951
21	Ramanathapuram	2,258
22	Ranipet	4,225
23	Salem	15,773
24	Sivagangai	2,754
25	Tenkasi	2,836
26	Thanjavur	5,794
27	Theni	7,219
28	Thiruvallur	29,192
29	Thiruvannamalai	3,356
30	Thiruvarur	1,599
31	Thoothukudi (Tuticorin)	6,587
32	Tiruchirappalli	9,257
33	Tirunelveli	12,930
34	Tirupathur	3,023
35	Tiruppur	10,572
36	Vellore	5,825
37	Viluppuram	2,547
38	Virudhunagar	4,490
	Total	3,22,417

Annexure II referred in reply to LSUQ No. 3072 due for 21-12-2023

District wise houses constructed during Financial Years 2019-2020 to 2022-2023 in the State of Karnataka under PMAY-U

Sr.No.	Dist. Name	Houses Completed (Nos)
1	Bagalkot	5,087
2	Ballari	4,950
3	Belagavi	8,769
4	Bengaluru Rural	1,991
5	Bengaluru Urban	57,413
6	Bidar	2,435
7	Bijapur	9,657
8	Chamarajnar	1,165
9	Chikkaballapur	1,654
10	Chikkamagaluru	1,373
11	Chitradurga	2,508
12	Dakshina Kannada	4,363
13	Davanagere	4,191
14	Dharwad	6,026
15	Gadag	3,885
16	Hassan	2,034
17	Haveri	4,125
18	Kalaburagi	6,194
19	Kodagu	17
20	Kolar	2,565
21	Koppal	2,647
22	Mandya	2,185
23	Mysuru	6,668
24	Raichur	4,372
25	Ramanagara	1,953
26	Shivamogga	3,612
27	Tumakuru	3,682
28	Udupi	1,920
29	Uttara Kannada	2,396
30	Vijayanagara	2,431
31	Yadgir	4,174
	Total	1,66,442

Annexure III referred in reply to Lok Sabha Unstarred Question No. 3072 due for 21-12-2023

Details of Central Assistance Sanctioned/ Released since inception and during Financial Years 2019-2020 to 2022-2023 under PMAY-U in the States of Tamil Nadu and Karnataka along with houses Sanctioned, Grounded and Completed

State	Particulars	Since Inception	During FY 2019-23 *
Tamil Nadu	Central Assistance Sanctioned(₹ Crores)	11,207.02	5,297.20
	Central Assistance Released(₹ Crores)	9,727.75	5,868.60
	Houses Sanctioned (Nos)	6,81,795	3,01,262
	Houses Grounded (Nos)	6,61,367	1,86,864
	Houses Completed (Nos)	5,49,018	3,22,417
Karnataka	Central Assistance Sanctioned(₹ Crores)	10,614.43	3,381.60
	Central Assistance Released(₹ Crores)	6,561.03	3,517.00
	Houses Sanctioned (Nos)	6,38,121	1,85,379
	Houses Grounded (Nos)	5,92,173	3,10,465
	Houses Completed (Nos)	3,29,815	1,66,442

*Includes houses grounded/completed during the period which were sanctioned in preceding years

* Releases are inclusive of fund released against Central Assistance which were approved in preceding years